

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P No. 289/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.03.2017

NAME OF THE PARTIES: M/s. Harekrishna Securities Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
246)	Mr. Chandrakar Mhadashwa	Advocate to Petitioner	

Common Order

TCSP 288/2017/230-232/NCLT/MB/MAH/2017

TCSP 289/2017/230-232/NCLT/MB/MAH/2017

TCSP 290/2017/230-232/NCLT/MB/MAH/2017

TCSP 291/2017/230-232/NCLT/MB/MAH/2017

At the request of the Regional Director, two weeks' time is granted to file his report.

List this matter on 13th April, 2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)